HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTICE

1. The Hon'ble Sri Justice Rakesh Kumar will not be holding Court from

17/02/2020 to 20/02/2020.

From 17/02/2020 to 20/02/2020, urgent mentions, if any, pertaining to the single

provisions of Hon'ble Sri Justice Rakesh Kumar may be made before Hon'ble

Sri Justice C.Praveen Kumar, sitting in the 3rd **Court**.

2. The Hon'ble Smt. Justice Kongara Vijaya Lakshmi will not be holding Court on

17/02/2020, as Her Lordship is attending to other official duty.

On 17/02/2020, urgent mentions, if any, pertaining to the provisions of Hon'ble

Smt. Justice Kongara Vijaya Lakshmi may be made before Hon'ble Sri Justice

M.Ganga Rao, sitting in the 13th Court.

//BY ORDER//

Date: 14/02/2020

O S D IN-CHARGE REGISTRAR (JUDICIAL)